

For Admission
with consideration
of M.A. 478/98

DS
19.6.03

Bench

Order No. 15 Dated 02.07.99.
Adjourned to 15.11.99 for
hearing and final disposal
at the stage of admission
at request.

S. M. Singh
Vice-Chairman
2.7.99

Member (J)

For Admission
with consideration
of M.A. 478/98

DS
2/7/03

Bench

Order dated 20.06.2003.

On the request of the counsel for
the applicant, call this matter on 03.07.03.

S. M. Singh
Vice-Chairman
3.7.03

Member (J)

Order dated 3.7.03

Heard Shri P. Mishra, ^{delegated} for the applicant
and Shri D.N. Mishra, Standing Counsel for the
Respondents. By filing a Memo dated 1.7.03
the petitioner intimates his unwillingness
to proceed with this O.A. In view of this,
we allow the applicant to withdraw this
O.A. and accordingly dispose of the same.

In view of disposal of O.A., M.A.
478/98 is accordingly disposed of.
Inform the parties.

S. M. Singh
Vice-Chairman
3/7

Member (J)

Free copies of
final order
dt. 3.7.03 issued
to counsel for
both sides and to
all parties.

DS
8/7/03

S. M. Singh